COVERNMENT OF WEST BENGAL LEGISLATIVE DEPARTMENT

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West Bengal Act IX of 1956

THE WEST BENGAL APPROPRIATION (NO. 2) ACT, 1956.

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the Calcutta Gazette, Extraordinary, of the 29th March, 1956.]

[29th March, 1956.]

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the service of the year ending on the thirty-first day of March, 1956.

WHEREAS it is expedient to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the service of the year ending on the thirty-first day of March, 1956;

It is hereby enacted in the Seventh Year of the Republic of India, by the Legislature of West Bengal, as follows:-

- 1. This Act may be called the West Bengal Appropria- short title. tion (No. 2) Act, 1956.
- From and out of the Consolidated Fund of West Issue of Bengal there may be paid and applied sums not exceeding Rs. 11,29, those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees eleven crores, twenty-nine solidated lakhs and twenty-six thousand towards defraying the Fund of West several charges which will come in course of payment during the year ending on the thirty-first day of Mar 1956, in the year respect of the services specified in column 2 of the Schedule.

3. The sums authorised to be paid and applied from and Appropriout of the Consolidated Fund of West Bengal by this Act ation. shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirtyfirst day of March, 1956.

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(Schedule.)

SCHEDULE.

(See sections 2 and 3.)

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1	2	3			
	PPROPRIATION (NO. 2) ACT 1956.	Sums not exceeding			
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.	
		Rs.	Rs.	Rs.	
4	9—Stamps	69,000	100	69,000	
6	11—Registration	1,43,000		1,43,000	
8	13—Other Taxes and Duties	1,57,000	hardbeet an	1,57,000	
9	17—Interest on Works for which Capital Accounts are kept.	1,07,000 141 (** Luis	1,19,000	1,19,000	
10	51A—Interest on Capital Outlay on Multipurpose River Schemes.	niaman la	85,000	85,000	
11	22—Interest on Debt and other obligations.	Walled our	27,91,000	27,91,000	
13	25—General Administration	7,50,000	1,01,000	8,51,000	
16	29—Police	77,13,000	tel authil	77,13,000	
17	30—Ports and Pilotage	2,86,000		2,86,000	
20	38—Medical	of wait is	45,900	45,900	
22	40—Agriculture—Agriculture	58,15,500	. 04	58,15,500	
27	43—Industries—Cottage Industries	6,13,300		6,13,300	
29	43—Industries—Cinchona	3,95,400	HIGHT EAST	3,95,400	
34	54—Famine	2,83,90,000	matram se	2,83,90,000	
36	54B—Privy Purses and allowances of Indian Rulers.	12,000	or obsessed a brin ak	12,000	
a dadi (55—Superannuation allowances and pensions.	941 an 20 42 93 3 3 40	21,000	21,000	
37	55A—Commutation of pensions financed from Ordinary Revenues.	todaya sa	5,000	5,000	
	Total Grant No. 37	ta) leitetrig Kaler at J	26,000	26,000	
38	56—Stationery and Printing	5,24,400		5,24,400	

IX of 1956.]

(Schedule.)

1	2	3			
Grant No.	Services and purposes.	Sums not exceeding			
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.	
		Rs.	Rs.	Rs.	
42 {	57—Miscellaneous—Expenditure on displaced persons.		12,000	12,000	
	Public Debt—Loans for displaced persons		2,00,000	2,00,000	
	Total Grant No. 42		2,12,000	2,12,000	
43	63B—Community Development Projects	25,28,000		25,28,000	
44	63—Extraordinary charges in India		9,500	[9,500	
49	85A—Capital Outlay on State Schemes of Government Trading.		71,000	71,000	
50	Public Debt—Floating Debt		4,81,37,000	4,81,37,000	
52	Loans and Advances bearing Interest	1,39,32,000		1,39,32,000	
	Grand Total	6,13,28,600	5,15,97,400	11,29,26,000	